Annexure-8

Name of the Corporate Debtor: Ecstasy Realty Private Limited; Date of commencement of CIRP: 9 March 2026; List of Creditors as on: 30 March 2026

List of operational creditors (other than Workmen and Employees and Government Dues)

(Amount in INR)

Sr No.	**Name of creditor**	**Identification number**	**Details of claim received**		**Details of claims admitted**						**Amount of contingent claims**	**Amount of any mutual dues, that may be set off**	**Amount of claims not admitted**	**Amount of claim under verification**	**Remarks, if any**
			Date of receipt	**Amount claimed (in Rs.)**	**Amount of claim admitted (in Rs.)**	**Nature of claim**	**Amount covered by security interest**	**Amount covered by guarantee**	**Whether related party?**	**% of voting share in CoC**					
1.	Nayan Parikh & Co.	ICAI Firm Registration No: 107023 W	23 March 2026	5,31,000/-	5,31,000/-				No						
	Total:			5,31,000/-	5,31,000/-										